NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Grethenjalli.

REPRESENTATION BY WHOM

1. Bhagavath Krishran Revortly. S.

Coursel for Applicant

Sankara Marayanan Senior Advocate

Coursel for Respondent

Frethunjall; T.

ORDER

Counsel for Petitioner/Financial Creditor present. Senior counsel representing the respondent present and prayed time for filing counter. Time is extended at request. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)